COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 236 OF 2018 & IA NOS. 963, 964, 965 & 966 OF 2018

Dated: 11th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s ASCEND Telecom Infrastructure Pvt. Ltd. Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Kanishk Ahuja

Counsel for the Respondent(s) :

<u>APPEAL NO. 237 OF 2018 &</u> IA NOS. 1073, 1074, 1075 & 1076 OF 2018

M/s Unity Telecom Infrastructure Ltd. Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Kanishk Ahuja

Counsel for the Respondent(s) :

ORDER

Registry is directed to issue copy of the order dated 28.08.2018 to the appellant/applicant. Dasti, in addition, is permitted.

List these matters for admission on <u>31.10.2018 and 01.11.2018</u> along with Appeal No. 337 of 2016 and batch.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/kt